NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO.226/Chd/Hry/2017

In	the	matter	of:
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Aashima Foods Private Limited. ...Petitioner

Versus.

Registrar of Companies, NCT of Delhi and Haryana

...Respondent

Present: Mr.Rohit, Practising Company Secretary for petitioner.

Dr.Raj Singh, Registrar of Companies, Punjab, Chandigarh and Himachal Pradesh representing ROC, NCT of Delhi and Haryana.

Compliance affidavit has been filed by the petitioner. Registrar of Companies, Punjab, Chandigarh and Himachal Pradesh representing Registrar of Companies, NCT of Delhi and Haryana submits that the report of ROC, NCT of Delhi and Haryana is awaited.

List the matter on 21.11.2017. Registry to report above receipt of report of ROC.

Sd/-

(Justice R.P. Nagrath) Member(Judicial)

October 26, 2017